

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CIVIL MISCELLANEOUS JURISDICTION No.1621 of 2017**

---

---

Ram Prakash Sinha son of Late Vidyanand Prasad, resident of Mohalla-  
Moghal Bazar, Police Station- Kotwali, District- Munger.

... .. Petitioner/s

Versus

Manorma Devi wife of Late Vijay Sharma, resident of Mohalla- Rampur  
Bikhari @ Murghia Chak, Near Gumti No. 3, P.O., P.S. and District-  
Munger.

... .. Respondent/s

---

---

**Appearance :**

For the Petitioner/s : Mr.Binay Kumar  
For the Respondent/s : Mr.

---

---

**CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH  
ORAL ORDER**

10 16-03-2026 None appears. Altogether nine adjournments have  
been taken in this case.

2 This application is dismissed for want of  
prosecution.

**(S. B. Pd. Singh, J)**

M.E.H./-

U			
---	--	--	--

